

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.4**  
**New IA-1263/2021 in**  
**IB-126/ND/ 2021**

**IN THE MATTER OF:**

**Tools Centre**

**VS.**

**Hema Engineering Industries (P) Ltd**

..

**OPERATIONAL CREDITOR**

**RESPONDENT**

**SECTION :**

**U/s. 9 IBC, 2016**

**Order delivered on 17.3.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC

:Ms. Srishti Gupta, Advocate

For the Respondent/CD

:

For the Intervener

:

**ORDER**

**New IA-1263/2021 :**

The Application is filed by the Counsel for the Operational Creditor. The prayer is made to hear the main petition by preponing the date of hearing which is fixed on 31<sup>st</sup> March, 2021.

A Notice is directed to be issued to the other party. The Counsel for the Operational Creditor is directed to send a Private notice to the other party for their appearance.

List the IA on 22<sup>nd</sup> March, 2021.

— sd —

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

— sd —

**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**